

Dilution of quota/reservation

1374. DR. K.V.P. RAMACHANDRA RAO: Will the PRIME MINISTER be pleased to state:

(a) whether there would be no dilution of quotas/reservations for various sections of society; and

(b) whether Government considers incorporating such commitment in the statute so that there would be no tinkering with the reservation policy in future?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) and (b) Reservation is provided to Scheduled Castes (SCs) and Scheduled Tribes (STs) and Other Backward Classes (OBCs) at the rate of 15%, 7.5% and 27% respectively in posts and services under the Central Government. As on 1.1.2013, the representation of SCs and STs was 17.55% and 7.72% respectively. The representation of OBCs which was 4.17% during 2004 has increased to about 17.71% as on 1.1.2013. At present, there is no proposal under consideration of the Government to dilute quota/reservation in respect of Scheduled Castes, Scheduled Tribes and Other Backward Classes who are presently getting the benefits of reservation.

At present, reservation in Central Government posts and services is being administered through executive instructions issued by Department of Personnel and Training from time to time. The Hon'ble Supreme Court on 16.11.1992 in the matter of Indra Sawhney vs. Union of India has, *inter-alia*, held that the executive instructions so issued have the force of law.

Lateral entry in IAS

1375. SHRI AVINASH PANDE: Will the PRIME MINISTER be pleased to state:

(a) whether Government is planning to review the recruitment procedures to permit lateral entries based on professional experience from the private sector into the Indian Administrative Services (IAS), if so, the details thereof; and

(b) if not, the measures that are being taken by Government to make up for the shortage of officers and fill up vacant posts in civil services?

THE MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH): (a) and (b) In order to address the issue of shortage of IAS officers in Regular Recruitment quota, the Government has increased annual intake from 55 in